

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:771
ANSWERED ON:15.07.2014
DEVELOPMENT OF TOURIST PLACES SPOTS
Chaudhary Shri P.P.

Will the Minister of TOURISM be pleased to state:

- (a) the key objectives of National Tourism Policy, 2002;
- (b) the funds being provided/provided to the States for development of tourism infrastructure with emphasis on eco-tourism during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has received any proposal for providing special transport facilities including air and train travel facilities to various tourist places for promotion of tourism;
- (d) if so, the details of the proposals received during each of the last two years and the current year including their present status, State/UT and location-wise; and
- (e) the steps taken or proposed to be taken by the Government for promotion and development of tourist places/spots in the country?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI SHRIPAD NAIK)

(a): The current Tourism Policy of the Government was formulated in 2002 after detailed interaction with industry associations, concerned Ministries & Departments of Central Government, State Governments and other stakeholders. The Tourism Policy provides broad framework for the following:

- i. Positioning and maintaining tourism development as a national priority activity;
- ii. Enhancing and maintaining the competitiveness of India as a tourism destination;
- iii. Improving India's existing tourism products and expanding these to meet new market requirements;
- iv. Creation of world class infrastructure; and
- v. Developing sustained and effective marketing plans and programmes.

(b): Development and promotion of various tourism destinations and products, including Eco-Tourism, is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism (MOT) provides Central Financial Assistance (CFA) to various State Governments/Union Territory Administrations for various tourism projects including Eco-Tourism projects prioritized for every financial year in consultation with them subject to availability of funds, inter-se priority and adherence to the scheme guidelines.

The details of CFA released for various tourism projects having focus on Eco Tourism during the last three years i.e. 2011-12, 2012-13 & 2013-14, and the funds actually spent by the various State Governments/UT Administrations are as in the Annexure.

(c) and (d): No such proposal for providing special transport facilities including air and train travel facilities to various tourist places has been received in the Ministry of Tourism. However, Ministry has extended CFA for Renovation and Beautification of Palace on Wheels, Rajasthan for sanction of Rs.453.18 lakh with release of Rs.90.63 lakh in the year 2013-14 under PIDDC scheme and CFA for launching of Pan India Luxury Tourist Train through Indian Railway Catering and Tourism Corporation LTD, Delhi for sanction of Rs.1237.00 lakh with release of Rs.1229.95 lakh in the year 2009-10 under Large Revenue Generating (LRG) scheme.

(e): Ministry of Tourism (MOT) provides Central Financial Assistance (CFA) to various State Governments/Union Territory Administrations for development and promotion of tourism subject to availability of funds, inter-se priority and adherence to the scheme guidelines.